



2026:AHC:7572

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 40084 of 1996

Sheo Raj And Others

.....Petitioner(s)

Versus

D.D.C.And Others

.....Respondent(s)

Counsel for Petitioner(s)

:

Counsel for Respondent(s)

:

Court No. - 54

HON'BLE DINESH PATHAK, J.

1. Learned counsel for the respondents is present.
2. Record reveals that in pursuance of the order dated 28.08.2025, notices were issued to the restoration applicants/petitioners to engage another counsel. As per office report dated 15.10.2025, neither undelivered cover nor acknowledgement due have been received back.
3. In this view of the matter, notices are deemed to be served upon the petitioners/restoration applicants.
4. Till date no one has put in appearance on behalf of the petitioners to press the restoration application.
5. As such, in the absence of petitioners/restoration applicants, the Civil Misc. Recall/Restoration Application No. 11 of 2019 is dismissed for want of prosecution.

(Dinesh Pathak,J.)

January 12, 2026

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